

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:189
ANSWERED ON:08.03.2000
DROUGHT RELIEF
R.L. JALAPPA;RAMDAS ATHAWALE

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether proposals for interim relief have been received by the Union Government from States to face the drought situation in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government have deputed teams to assess the extent of damage caused due to drought in States;
- (d) if so, the details thereof along with the amount released so far by the Union Government to each State as interim relief; and
- (e) the amount sanctioned for Flood relief and Drought Prone Areas Programme during each of the Five Year Plan and the results achieved so far?

Answer

MINISTER OF AGRICULTURE (SHRI SUNDAR LAL PATWA)

(a) to (e) : A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.189 FOR ANSWER ON 8.3.2000 REGARDING DROUGHT RELIEF.

(a): Yes, Sir.

(b): The Governments of Andhra Pradesh, Gujarat, Himachal Pradesh, Jammu & Kashmir, Karnataka, Madhya Pradesh, Manipur, Mizoram, Rajasthan and Tripura had submitted Memoranda for assistance from the NCFR in the wake of drought.

(c) Central Teams have already visited the affected areas except Karnataka and Himachal Pradesh.

(d): Assistance is provided to all the States every year under the Calamity Relief Fund (CRF) for undertaking immediate relief measures in the wake of various natural calamities. The Centre and the States contribute to this Fund in the ratio of 3:1. Three quarterly instalments of Central share of CRF for 1999-2000 have been released to all the States. 4th quarterly instalment has been released to all States except Bihar, Maharashtra, Manipur and Nagaland for want of some clarification from them. In addition the NCRC has approved Rs. 75.36 crore to Andhra Pradesh, Rs. 73.42 crore to Jammu & Kashmir, Rs. 4.93 crore to Manipur and Rs. 5.34 crore to Tripura from NCFR.

(e): As per information received from the Ministry of Water Resources and the Ministry of Rural Development, the Central assistance released to States under various programmes are indicated below:

Assam: The only State getting Central assistance outside State Plan for flood management in Brahmaputra valley. Statement indicating the assistance provided to them since 1974-75 is at Annexure.

Bihar

(i) Flood protection works of Kosi and Gandak started in 8th Plan. An amount of Rs. 11.86 crore was released during the 8th Plan, Rs. 2.38 crore was released during 1997-98 and Rs. 2.09 crore was released during 1998-99.

(ii) Flood proofing programme started in North Bihar in 1991-92. Assistance of Rs. 0.20 crore during 1991-92, Rs. 1.50 crore during 1995-96 and Rs. 0.87 crore during 1997-98 was released.

(iii) Raising and strengthening of existing embankments along Leibakeya river was started in 1998-99. Rs. 1.00 crore was released during 1998-99.

Uttar Pradesh Flood protection works of Kosi and Gandak rivers started in 1997-98. Assistance of Rs. 0.48 crore during 1997-98 and Rs. 0.46 crore during 1998-99 was released.

Drought Prone Areas Programme (DPAP) is being administered since 1995-96 for developing 161 identified drought prone districts in 13 States, namely Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal. Central assistance of Rs. 118.10 crore during 1995-96, Rs. 110.00 crore during 1996-97, Rs. 90.75 crore during 1997-98, Rs. 73.00 crore during 1998-99 and Rs. 90.48 crore during 1999-2000 (till date) have been released.